NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 29.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 59/10	TP	Hearing	397/	K. Inbalathan Vs. Ver Terra Products
	23/16		398	India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	ADOLANUN HURAH 3618 OCH 3P	A DR JAGDISH CHIMARPA	MO .
2.	Raghuram Cadaml 9900039859	i Petitiones	222 2
	C.K. Nandakuma	۵. ـ	

ORDER

Counsel for petitioner is present. He has filed memo along with copies of the India Postal website. Notice to R2 is not yet delivered. Notice to R3 is delivered. On previous hearing, R1 was also served with notice. Therefore R1 and R3 are set exparte. Chartered Accountant for R4 is present. Memo filed by R4 is pending. Counsel for petitioner is directed to collect copy of memo from Chartered Accountant appearing for R4 and file objections if any. List it on 19/09/2017.

MEMBER(J)

MEMBER(T)